GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2792 ANSWERED ON FRIDAY, THE 2nd DECEMBER, 2016 [AGRAHAYANA 11, 1938 (SAKA)]

VACANT POSTS IN ORGANSATIONS/ INSTITUTIONS

QUESTION

2792. SHRI PR. SENTHIL NATHAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) whether the Government is aware that a large number of posts lying vacant in various organisations/institutions including Registrar of Companies, Serious Fraud Investigation Office (SFIO), Competition Commission of India (CCI), etc. under its purview;
- (b) if so, the details thereof, category, department and institution-wise along with the steps taken to fill up these vacancies;
- (c) whether the Government proposes to take the advantage of social media networking including Twitter handles for grievance redressal; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(श्री अर्जुन राम मेघवाल)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

- (a) & (b) The vacant posts are filled up as per the laid down procedure, as and when vacancy arises. The vacancy position in the Ministry of Corporate Affairs Headquarters, Regional Directorates, Offices of Registrar of Companies, Offices of Official Liquidators, Competition Commission of India and Serious Fraud Investigation Office is given in the Annexure. Apart from efforts to fill up vacant posts in these organisations/ institutions as per laid down procedure, the following additional steps are taken by the Ministry:
 - (i) Relaxations have been provided in the Recruitment Rules, whenever deemed necessary.
- (ii) Appointment of consultants and staff is done on outsourcing basis.
- (iii) Officers are deployed on loan basis to organisations/ institutions.
- (c) & (d) The MCA21 system is being used for effective monitoring and redressal of grievances along with CPGRAMS portal, and social media can be tapped for creating public awareness.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2792 FOR 02.12.2016 BY SHRI PR. SENTHIL NATHAN

1. <u>MINISTRY OF CORPORATE AFFAIRS HEADQUARTERS, REGIONAL DIRECTORATES,</u> <u>OFFICES OF REGISTRAR OF COMPANIES AND OFFICIAL LIQUIDATORS</u>

Name of the post/Grade	Sanctioned	In Position	Vacant
Group 'A' (Indian Corporate Law Serv	rice)		
Higher Administrative Grade	01	01	00
Senior Administrative Grade	10	06	04
Junior Administrative Grade	64	50	14
Senior Time Scale	80	79	01
Junior Time Scale	137	64	73
Total (Group 'A')	292	200	92
Group 'B' (Gazetted)			
Hindi Officer	03	01	02
Company Prosecutor	30	26	04
Private Secretary	04	02	02
Total Group 'B' (Gazetted)	37	29	08
Total Group 'A' & 'B' (Gazetted)	329	229	100
Group 'B' (Non-Gazetted)	•		
Senior Technical Assistant	128	107	21
Junior Technical Assistant	231	190	41
Senior Hindi Translator	02	01	01
Junior Hindi Translator	16	13	03
Stenographer Grade-I	22	14	80
Investigating Officer	07	03	04
Statistical Assistant	02	01	01
Superintendent-cum-Accountant	04	00	04
Office Superintendent	09	01	80
Assistant	50	15	35
Total Group 'B' (Non-Gazetted)	471	345	126
Group 'C'			
Upper Division Clerk	229	175	54
Lower Division Clerk	61	45	16
Stenographer Grade-III	06	06	00
Hindi Typist	10	01	09
Staff Car Driver	03	01	02
Multi-Tasking Staff	137	133	04
Assistant Record Keeper	01	01	00
Total (Group 'C')	447	362	85
Total Group 'B' (Non-Gazetted)	918	707	211
and Group 'C'			
Grand Total	1247	936	311*

^{*} It has been decided not to fill up 315 posts of non-technical non-gazetted staff.

2. SERIOUS FRAUD INVESTIGATION OFFICE (SFIO):

SI.No.	Name of the Post	Sanctioned	In Position	Vacant
1.	Director	01	01	00
2.	Additional Director/ Joint Director	19	08	11
3.	Deputy Director	08	03	05
4.	PPS	01	00	01
5.	Senior Assistant Directors	29	13	16
6.	Senior Prosecutors	05	00	05
7.	Assistant Directors *	31	17	14
8.	Prosecutors	05	00	05
9.	Office Superintendents	02	00	02
10.	Private Secretary	09	00	09
11.	Assistants	06	01	05
12.	Stenographer Grade-I	16	01	15
13.	Junior Translator*	01	00	01
	Total	133	46	87

^{*} One each post encadred with Ministry of Finance and Department of Official language.

3. <u>COMPETITION COMMISSION OF INDIA (CCI) & OFFICE OF DIRECTOR GENERAL,</u> COMPETITION COMMISSION OF INDIA.

	COMPETITION COMMIS	SSION OF INDIA	(CCI)	
SI.No.	Name of the Post	Sanctioned	In position	Vacant
1.	Advisers	08	05	03
2.	Directors	12	05	07
3.	Joint Directors	24	06	18
4.	Deputy Directors	53	33	20
5.	Sr. PPS	01	00	01
6.	Assistant Directors	21	19	02
7.	Office Managers	25	24	01
8.	Private Secretary	03	02	01
Total		147	94	53
	OFFICE OF DIRECTOR	R GENERAL, CC		
9.	Additional Director General	04	03	01
10.	Joint Director Generals	08	05	03
11.	Dy. Director Generals	21	04	17
12.	Assistant Director Generals	03	00	03
Total		36	12	24
Grand Total		183	106	77
